

O.A.816/91

Date: 11.6.1993.

None for the applicant.

Mr.J.G. Sawant, Counsel for the respondents. Respondents have already filed their reply in the matter.

This matter has not yet been admitted by the Hon'ble Tribunal, place this matter before the Hon'ble Tribunal for orders on 12.7.1993.

Judgment per V.C.

O.A.816/91      Date: 12-7-1993

None for the applicant. Mr.J.G.Savant for the respondents.

There is no appearance of the applicant from 18-12-92 on five dates.

Dismissed in default of appearance of the applicant. No order as to costs.

u/s  
(M.Y.PRIOLKAR)

M(A)

u/s  
(M.S.DESHPANDE)

VC

M

M

Order/Injunctions  
to be served on Respondent(s)  
on 21/3/93.

21/3/93.